

transactions irrespective of the method by which the benami property is acquired. Such benami transactions include transactions in respect of movable as well as immovable properties.

(b) Till 31.05.2019, show cause notices under the Prohibition of Benami Property Transactions Act, 1988 have been issued in over 2100 cases involving benami properties valued at over Rs. 9600 crores.

(c) The Government has taken various steps to identify benami properties. The Income-Tax Department (ITD) has set up 24 dedicated Benami Prohibition Units (BPUs) across India. These BPUs are involved in gathering information and matching the same with the data available for identifying the benami properties and taking effective action as per the provisions of Prohibition of Benami Property Transactions Act, 1988.

Moreover, a new reward scheme titled “Benami Transactions Informants Reward Scheme, 2018” aimed at encouraging people to, *inter alia*, give information about benami transactions and properties has been introduced. Under the Benami Transactions Informants Reward Scheme, 2018, a person can get reward up to ₹ 1 crore for giving specific information in prescribed manner to the prescribed authorities about benami transactions and properties as well as proceeds from such properties, which are actionable under Benami Property Transactions Act, 1988. Identity of the persons giving information is not disclosed.

Loan from Asian Infrastructure Investment Bank

1143. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has secured any loan from the Asian Infrastructure Investment Bank;

(b) if so, how much is secured; and

(c) the projects for which the loan is secured?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) Yes, Sir. As of now, Asian Infrastructure Investment Bank (AIIB) has approved seven projects of India for an amount of USD 1.91 billion. The details of the on-going projects is given in Statement.

Statement
Details of AIIB on-going Projects in India (as on 21 June, 2019)

Sl. No.	Project Name	State(s) involved	Project Size (in million USD)	AIIB financing (in million USD)	Date of Board approval	Date of loan signing	Date of loan effectiveness
1.	24x7 Power for all in Andhra Pradesh (Co-financed with World Bank)	Andhra Pradesh	800	160	02.05.2017	22.06.2017	05.12.2017
2.	Gujarat Rural Road Development – Phase-I	Gujarat	1153.8	329	04.07.2017	04.08.2017	26.12.2017
3.	AC Transmission System Strengthening Project Implemented by PGCIL (Co-financed with ADB)	Tamil Nadu	300	100	27.09.2017	07.12.2017	09.01.2018
4.	Madhya Pradesh Rural Connectivity Project (Co-financed with WB)	Madhya Pradesh	500	140	11.04.2018	24.06.2018	17.07.2018
5.	Andhra Pradesh Rural Road Connectivity to unconnected Habitations of 250+ Population (Project-1)	Andhra Pradesh	666	455	27.09.2018	25.02.2019	23.04.2019
6.	Andhra Pradesh Urban Water Supply and Septage Management Improvement Project	Andhra Pradesh	570	400	07.12.2018	25.02.2019	21.05.2019
7.	Bangalore Metro Rail Project Line R6 Co-financed with EIB)	Karnataka	1785	335	08.12.2017	04.06.2019	Not effective yet
TOTAL			5774.8	1919			